NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP(HC)/CAA/73/2017

NAME OF THE TRANSFEROR

: HINDUJA FOUNDRIES LTD

NAME OF THE TRANSFERRE

: ASHOK LEYLAND LIMITED

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. P. H. ARVINDH PANDIAN (Genior Courd)
For HARI SHANKAR MANT.

ORDER

Shri P.H. Arvindh Pandian, Senior Counsel for Petitioner present. Heard. Orders reserved.

(Ch.Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)